

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**Arb. Application No. 17 of 2019**

Shraddha Health & Fitness Private Ltd. ... .. Petitioner

Versus

M/s. J.N. Hotels Private Limited ... .. Respondent

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**CORAM: HON'BLE THE CHIEF JUSTICE**

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For the Petitioner: Mr. Shubham Gautam, Advocate

For the Respondent: Mr. Rahul Kumar Gupta, Advocate

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**Oral Order**

**06/Dated: 26.06.2020**

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the respondent, put up this case on 10.07.2020.

**(D. Ravi Ranjan, C.J.)**